

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3534 of 2020

(Dr. Jitendra Singh &Anr. Vs. The State of Jharkhand & Anr.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : XX

For the Respondents : XX

04/ 19.04.2021 Vide order dated 26.02.2021, the respondents were directed to file counter-affidavit, but the same has not been filed till date.

Further, four weeks time is granted to respondents to file counter-affidavit.

Put up this case after four weeks.

(Dr. S.N. Pathak, J.)

punit/-